

REVISED

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
10.07.2020

MORNING SESSION HEARING	AFTERNOON SESSION ISSUES
1. Crime No. 130/2019 TS Halli PS 2. CC 642/2014 3. CC 720/2014 4. CC 1417/2014 5. CC 282/2017 6. CC 80/2015 7. OS 357/2014 8. OS 17/2018 9. Ex. 6/2020 10. Ex. 16/2015 11. Misc. 4/2020	12. OS 51/20212 13. OS 405/2014 14. OS 63/2015 15. OS 77/2019 JC MATTER 16. Crime 56/2020 NGPS <u>HEARING</u> 17. OS 161/2020 KRISHNAPPA Vs. RAJANNA

Hosakote

Dated: - 09.07.2020

Signature
09/07/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.